

DIVISION BENCH
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/112(KB)2022
IA(I.B.C)/1408(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS DANLA METALIKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Chandan Mohata, Adv.] For Liquidator
Ms. Sanjai Kumar Gupta, CA] Liquidator

ORDER

1. Ld. Counsel for Liquidator present. Liquidator in person present.

2. **IA(I.B.C)/1408(KB)2024:**

- a) This application has been filed by the Liquidator to place on record the 2nd Progress Report which is placed at Pages No. 20 to 48. This application is supported by an affidavit which is placed at Pages No. 12 to 14. The 2nd Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**